

**NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
CAMP AT CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF
PRINCIPAL BENCH, NEW DELHI, NATIONAL COMPANY LAW
TRIBUNAL, HELD ON 15.05.2020 AT 10.30 A.M. THROUGH VIDEO
CONFERENCING:**

PRESENT: SHRI. B.S.V.PRAKASH KUMAR, ACTING PRESIDENT

APPLICATION NUMBER : IA No. ___/2020 in CA/2576/2019

in

PETITION NUMBER : CP(IB)/190(PB)/2017

**NAME OF THE PETITIONER(S) : Mr. Rajiv Chakraborty (RP) -
M/s. Era Infra Engineering Limited**

**NAME OF THE RESPONDENT(S): Mr. Rajesh Kumar Jain, Dy. Director,
Enforcement Directorate**

UNDER SECTION : Rules 11 of NCLT Rules, 2016

ORDER

Counsel namely Ms. Wamika Trehan for the Applicant (RP) and Mr. Vivek Gurnani for the Respondent, appeared and the hearing has been conducted through Video Conferencing.

On the application filed by the Resolution Professional for expediting hearing of CA/2576/2019, this unnumbered application is hereby **allowed** by posting CA/2576/2019 for hearing on **26.05.2020**.

Sd/-

**(B.S.V.PRAKASH KUMAR)
ACTING PRESIDENT**